

Central Administrative Tribunal
Principal Bench: New Delhi
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(V)

OA No. 639/94

New Delhi, this the 17th day of August, 1999

Hon'ble Shri S.R. ADIGE, Vice-Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. All India Station Masters' Association,
Northern Railway, Moradabad Division,
Through: Shri S.K. Saxena, President,
Station Master, Gr.II, Moradabad.
2. Shri N.K. Agarwal, Station Master,
Northern Railway, Asafpur,
(Northern Railway Moradabad Divn). ... Applicants
(By advocate: Shri B.S. Mainee)

Versus

Union of India through:

1. The Secretary, Railway Board,
Ministry of Railway, Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway,
Baroda House, New Delhi.
3. The Divisional Railway Manager,
Northern Railway, Moradabad.
4. Shri P.K. Saxena, Station Master,
presently working as Traffic Inspector
(Planning).
5. Shri R.K. Giri, Traffic Inspector,
Chandausi.
6. Shri P.S. Thakur,
Retd. Dy. C.Y.M., Northern Railway.
7. Shri Praveen Dutt,
Retd. Dy. C.Y.M., Northern Railway,
8. Shri R.K. Pandey,
Traffic Inspector (Safety), Moradabad.
9. Shri M. Shamim Ahmed,
Dy. C.Y.M., Northern Railway,
Moradabad.
10. I.A. Khan, Dy. C.Y.M.,
Northern Railway, Moradabad.

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11. Shri A.K.Saxena,
Traffic Inspector (Safety),
Northern Railway, Moradabad.

12. Shri A.Z.Siddiqui,
Dy. C.Y.M., Northern Railway,
Rosa.
present working as Commercial Inspector,
Z.T.S., Chandauli.

13. Shri M.S.Negi,
Dy. C.Y.M., Northern Railway,
Laksar.

14. Shri R.B.Saxena, Dy. C.Y.M.,
Northern Railway,
Rosa.

15. Shri S.N.Jha,
Dy. C.Y.M.,
Northern Railway,
Rosa.

(Respondents No. 3 to 15 to be served through
D.R.M., Moradabad) Respondents

(By Advocate:- Shri O.P.Kshtriya)

O R D E R (ORAL)

By Hon'ble Shri S.R.Adige, Vice Chairman (A)

We have heard Shri B.S.Mainee, counsel for applicant
and Shri O.P.Kshtriya, counsel for official respondents No. 1 to 3.
None is present on behalf of respondents No. 4 & 5.

2. Shri Mainee, counsel for applicant has invited our
attention to the C.A.T., Principal Bench order dated 15.7.1999
in O.A. 2430/93, where similar reliefs were prayed for by the
Station Masters of Delhi Division and Shri Mainee states that the
aforesaid order is fully applicable to the present O.A. filed
by the Station Masters of Moradabad Division.

3. This statement of Mr. Mainee is not disputed by Shri O.P.
Kshtriya who, however, has raised the preliminary objection that
All India Station Masters' Association, Northern Railway, Moradabad
Division who had filed this O.A. is not a recognized Association.
Shri Kshtriya states that this preliminary objection does not
appear to have been taken by the official respondents in O.A. 2430/93

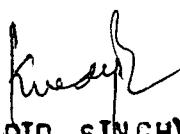
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as it has not been mentioned anywhere in the order dated 15.7.1999.

4. In our view, we would not be justified in denying certain benefits to the Station Masters of Moradabad Division, if they are entitled to those benefits pursuant to the C.A.T., P.B. order dated 15.7.1999 in OA 2430/93, merely because the claim has been pressed by an Association which is not a recognized one. Under the circumstances, this preliminary objection is rejected.

5. As nothing has been shown to us to establish that the aforesaid order dated 15.7.1999 has been stayed, modified or set aside, and as the aforesaid order covers the facts and circumstances of the present case, this O.A. is disposed of with a direction to respondents to extend the aforesaid order mutatis-mutandis to the present applicants also, within three months from the date of receipt of a copy of this order. No costs.


(KUL DIP SINGH)
MEMBER (J)


(S. R. ADIGE)
VICE CHAIRMAN (A)

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